

IV Addl. District and Sessions Court, Madhugiri  
 Sri.TARAKESHWARGOUDA PATIL  
 IV Addl. District And Session Judge, Madhugiri  
 Cause List Date: 15-12-2020

| Sr. No. | Case Number  | Timing/Next Date - Party Name  | Advocate                  |
|---------|--|--|---------------------------|
|         |  | 02.45 AM to 05.45PM  |                           |
| 1       | M.V.C. 1181/2019<br>(EVIDENCE)                       | Rangappa<br>Vs<br>Sreenivasa   | Krishna Reddy.P.C         |
| 2       | M.V.C. 1361/2019<br>(EVIDENCE)                       | Rathnamma<br>Vs<br>G.Jayaramaiah   | Nagarajaiah               |
| 3       | M.V.C. 1362/2019<br>(EVIDENCE)                       | Maliakka<br>Vs<br>G.Jayaramaiah  | Nagarajaiah               |
| 4       | M.V.C. 1444/2019<br>(EVIDENCE)                       | Upendrakumar.D<br>Vs<br>Manuprasad.S.R   | Veerupakshaiah.S.S        |
| 5       | M.V.C. 1445/2019<br>(EVIDENCE)                       | Ghouse Khan<br>Vs<br>Sujatha.G.R   | Veerupakshaiah.S.S        |
| 6       | R.A. 5059/2018<br>(JUDGEMENT)                        | Shivaramu @ Shivaramaiah<br>Vs<br>Kamakshamma                                    | P. Dattathreya            |
| 7       | Misc 5035/2018<br>(AMENDMENT)                        | Shivakumar<br>Vs<br>Executive Director   | Sannalingaiah             |
| 8       | M.V.C. 132/2019<br>(SETTLEMENT)                      | G.Shivananda<br>Vs<br>Khasim   | Narasimhamurthy G.N.      |
| 9       | M.V.C. 133/2019<br>(SETTLEMENT)                      | Narasimhamurthy @<br>Narasimhappa<br>Vs<br>Khasim                                | Narasimhamurthy G.N.      |
| 10      | REVIEW PETITION<br>5001/2019<br>(STEPS)              | Hanumakka<br>Vs<br>The Power Grid Corporation of<br>India Ltd., Its Manager      | G.H.Srinivasa             |
| 11      | REVIEW PETITION<br>5002/2019<br>(STEPS)<br>IA/1/2019 | Puttathayamma<br>Vs<br>The Power Grid Corporation of<br>India Ltd by Its Manager | Doddamane Gopala<br>Gowda |
| 12      | M.V.C. 1107/2019<br>(WRITTEN<br>STATEMENT)           | Thippamma<br>Vs<br>Ramesh.G  | L.Bharatha Bhushana       |
| 13      | M.V.C. 1108/2019<br>(WRITTEN<br>STATEMENT)           | Guruprasad<br>Vs<br>Ramesh.G   | L.Bharatha Bhushana       |
| 14      | M.V.C. 1187/2019<br>(WRITTEN<br>STATEMENT)           | Chandra<br>Vs<br>Syed Ghouse   | Verupakshaiah.S.S         |
| 15      | M.V.C. 1399/2019<br>(SETTLEMENT)                     | Lakshamma.K.N.<br>Vs<br>Nagabhushana.N   | Ramesh K                  |

IV Addl. District and Sessions Court, Madhugiri  
 Sri.TARAKESHWARGOUDA PATIL  
 IV Addl. District And Session Judge, Madhugiri  
 Cause List Date: 15-12-2020

| Sr. No.                           | Case Number                            | Timing/Next Date           | Party Name  | Advocate                    |
|-----------------------------------|--|----------------------------|---|-----------------------------|
| 16                                | R.A. 5105/2019<br>(STEPS)<br>IA/1/2019 |                            | Mallamma<br>Vs<br>G J Narsimhamurthy              | D V Sheshadri               |
|                                   |  | <b>11.00 AM to 02.00PM</b> |   |                             |
| 17                                | M.V.C. 444/2019<br>(EVIDENCE)          |                            | Govindappa<br>Vs<br>Ramakrishanaiah               | Devaraj T                   |
| 18                                | M.V.C. 556/2019<br>(EVIDENCE)          |                            | Narasamma<br>Vs<br>The Manager, K.S.R.T.C         | L.Bharatha Bhushan<br>Reddy |
| 19                                | M.V.C. 1182/2019<br>(EVIDENCE)         |                            | Nagarajappa @ Nagaraja<br>Vs<br>Krishnamurthy.K.G | Krishna Reddy.P.C           |
| 20                                | M.V.C. 1264/2019<br>(EVIDENCE)         |                            | Doddegowda<br>Vs<br>Naveekumar.H                  | Narasegowda                 |
| 21                                | M.V.C. 1349/2019<br>(EVIDENCE)         |                            | Chandrashekar.C.T<br>Vs<br>Nayaz Basha            | Verupakshaiah.S.S           |
| 22                                | M.V.C. 1360/2019<br>(EVIDENCE)         |                            | Siddagangamma<br>Vs<br>G.Jeyaramaiah              | Nagarajaiah                 |
| <b>DEFN EVIDENCE</b>              |  |                            |   |                             |
| 23                                | M.V.C. 274/2019<br>(EVIDENCE)          |                            | Paramesh.K.P<br>Vs<br>B.M.Chandrashekar           | Nagarajaiah                 |
| 24                                | M.V.C. 286/2019<br>(EVIDENCE)          |                            | Siddagangamma<br>Vs<br>Kemperaju.T.M              | L.Bharathabhushanareddy     |
| <b>FURTHER EVIDENCE FOR PLNTF</b> |  |                            |   |                             |
| 25                                | M.V.C. 67/2019<br>(EVIDENCE)           |                            | Rathnamma<br>Vs<br>M/S Mercury Solutions          | Nagarajaiah                 |
| <b>PLNTF EVIDENCE</b>             |  |                            |   |                             |
| 26                                | M.V.C. 535/2019<br>(EVIDENCE)          |                            | A.Basappa<br>Vs<br>Ramanji.V                      | Nagarajaiah                 |
| 27                                | M.V.C. 650/2019<br>(EVIDENCE)          |                            | Jhothi<br>Vs<br>Badrinath.G.K                     | L.Bharath Bhushan Reddy     |
| 28                                | M.V.C. 652/2019<br>(EVIDENCE)          |                            | K.Aravindareddy<br>Vs<br>Badrinath.G.K            | L.Bharath Bhushan Reddy     |
| 29                                | M.V.C. 900/2019<br>(EVIDENCE)          |                            | Bhaskar Reddy<br>Vs<br>Mohan Reddy                | Bharatha Bhushana.L         |
| 30                                | M.V.C. 1021/2019<br>(EVIDENCE)         |                            | Kiran.K<br>Vs<br>M.H.Ganganna                     | Bharatha Bhushana.L         |

IV Addl. District and Sessions Court, Madhugiri  
Sri.TARAKESHWARGOUDA PATIL  
IV Addl. District And Session Judge, Madhugiri  
Cause List Date: 15-12-2020

| Sr. No.   | Case Number   | Timing/Next Date | Party Name   | Advocate               |
|---|---|------------------|--|------------------------|
| 31  | R.A. 5063/2019<br>(ARGUMENTS)<br>IA/1/2019<br>IA/2/2019 |                  | Adilakshamma<br>Vs<br>Mallaiah Since Dead by his Lts<br>a) Savitramma b) Shanthamma<br>C) Sharada D) Shamala                     | D.V.Sheshadri          |
| 32  | R.A. 5065/2019<br>(ARGUMENTS)<br>IA/1/2019              |                  | Mallaiah Since dead by LRs.<br>a)Smt. Savithramma b) Smt.<br>Shanthamma C)Smt. Sharada D)<br>Smt. Shyamala<br>Vs<br>Adilakshamma | B.H.P                  |
| 33  | EX 5046/2016<br>(NOTICE)                                |                  | M/S Shriram Transport Finance<br>Co Ltd<br>Vs<br>Nagabhushana  | Murulidhara R          |
| 34  | M.V.C. 1435/2018<br>(NOTICE)                            |                  | G.R.Ravi<br>Vs<br>Devaraju.N   | Krishna Reddi.P.C.     |
| 35  | R.A. 5087/2019<br>(HEARING)<br>IA/1/2019                |                  | Bommakka<br>Vs<br>Eramma @ Dodderakka  | Raghavendra Y          |
| 36  | R.A. 5088/2019<br>(HEARING)<br>IA/1/2019                |                  | Earamma<br>Vs<br>Earamma @ Dodderakka  | Raghavendra Y          |
| 37  | M.V.C. 1360/2018<br>(EVIDENCE)                          |                  | Bheemaiah @ Bhemanna<br>Vs<br>Srinivas.S   | H.C.Vrushabendra Swamy |
| 38  | M.V.C. 1395/2018<br>(EVIDENCE)                          |                  | Rangamma<br>Vs<br>Dayananda.G.H  | Nagarajaiah            |
| 39  | M.V.C. 1430/2018<br>(EVIDENCE)                          |                  | B.S.Srinivasamurthy<br>Vs<br>Ranganath J.D.  | Nagarajaiah            |
| <b>PLNTF EVIDENCE</b>                                   |   |                  |  |                        |
| 40  | M.V.C. 1478/2018<br>(EVIDENCE)                          |                  | Chikkamma<br>Vs<br>Yogisha.M.G.  | Nagarajalah            |
| 41  | M.V.C. 1540/2019<br>(WRITTEN<br>STATEMENT)              |                  | Manjamma @ Shivamma<br>Vs<br>M/S The Oriental Insurance<br>Co.Ltd  | Halappa.G.B            |
| 42  | P and Sc 5005/2020<br>(OBJECTIONS)                      |                  | Abhijith B.H.<br>Vs<br>Nil   | K.V.Shanthakumar       |
| <b>Cases listed below are adjourned due to Covid 19</b> |   |                  |  |                        |
| 43  | Misc 5064/2019<br>(OBJECTIONS)                          | 20-03-2021       | Thimmaiah<br>Vs<br>Power Grid Corporation of India<br>Limited  | T. Rajanna             |

**IV Addl. District and Sessions Court, Madhugiri**  
**Sri.TARAKESHWARGOUDA PATIL**  
**IV Addl. District And Session Judge, Madhugiri**  
**Cause List Date: 15-12-2020**

| <b>Sr. No.</b> | <b>Case Number</b>             | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>  |
|----------------|--------------------------------|-------------------------|---|------------------|
| 44             | Misc 5065/2019<br>(OBJECTIONS) | 20-03-2021              | Narasamma<br><b>Vs</b><br>Power Grid Corporation of India<br>Limited                                    | T. Rajanna       |
| 45             | Misc 5066/2019<br>(OBJECTIONS) | 20-03-2021              | Siddamma<br><b>Vs</b><br>Power Grid Corporation of India<br>Limited                                     | T. Rajanna       |
| 46             | Misc 5067/2019<br>(OBJECTIONS) | 20-03-2021              | Hanumantha Reddy<br><b>Vs</b><br>Power Grid Corporation of India<br>Limited                             | T. Rajanna       |
| 47             | Misc 5068/2019<br>(OBJECTIONS) | 20-03-2021              | Muthuraju T.B.<br><b>Vs</b><br>Power Grid Corporation of India<br>Limited                               | T. Rajanna       |
| 48             | Misc 5069/2019<br>(OBJECTIONS) | 20-03-2021              | Chowdappa<br><b>Vs</b><br>Power Grid Corporation of India<br>Limited                                    | T. Rajanna       |
| 49             | Misc 5070/2019<br>(OBJECTIONS) | 20-03-2021              | H.N. Thimmaiah @ Thimmappa<br><b>Vs</b><br>Power Grid Corporation of India<br>Limited                   | T. Rajanna       |
| 50             | Misc 5073/2019<br>(OBJECTIONS) | 20-03-2021              | Pandurangappa<br><b>Vs</b><br>Power Grid Corporation of India<br>Limited                                | T. Rajanna       |
| 51             | Misc 5074/2019<br>(OBJECTIONS) | 20-03-2021              | Thimmakka<br><b>Vs</b><br>Power Grid Corporation of India<br>Limited                                    | T. Rajanna       |
| 52             | Misc 5141/2019<br>(OBJECTIONS) | 20-03-2021              | Gajendra.R.T<br><b>Vs</b><br>The Power Grid Corporation of<br>India Ltd.                                | Rajanna.T.       |
| 53             | Misc 5292/2019<br>(OBJECTIONS) | 20-03-2021              | Subbarayappa<br><b>Vs</b><br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd  | R.K.Radhakrishna |
| 54             | Misc 5324/2019<br>(OBJECTIONS) | 20-03-2021              | Siddappa<br><b>Vs</b><br>The Superintendent Engineer ,<br>KPTCL   | Obalesha K       |
| 55             | Misc 5409/2019<br>(OBJECTIONS) | 20-03-2021              | Venkatanayaka<br><b>Vs</b><br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd | R.K.Radhakrishna |



IV Addl. District and Sessions Court, Madhugiri  
Sri.TARAKESHWARGOUDA PATIL  
IV Addl. District And Session Judge, Madhugiri  
Cause List Date: 15-12-2020

| Sr. No. | Case Number                    | Timing/Next Date | Party Name  | Advocate           |
|---------|--------------------------------|------------------|---|--------------------|
| 56      | Misc 5410/2019<br>(OBJECTIONS) | 20-03-2021       | Akkalappa<br>Vs<br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd  | R.K.Radhakrishna   |
| 57      | Misc 5411/2019<br>(OBJECTIONS) | 20-03-2021       | Thippanna Since dead by his<br>wife Smt Subbamma<br>Vs<br>The Deputy General Manager by<br>Its Power Grid Corporation of<br>India Ltd | Radhakrishna       |
| 58      | Misc 5412/2019<br>(OBJECTIONS) | 20-03-2021       | Reddappa<br>Vs<br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd   | Radhakrishna R.K.  |
| 59      | Misc 5413/2019<br>(OBJECTIONS) | 20-03-2021       | Marappa , Since dead by his<br>Wife Smt Nagamma<br>Vs<br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd    | Radhakrishna R.K.  |
| 60      | Misc 5414/2019<br>(OBJECTIONS) | 20-03-2021       | Ramappa<br>Vs<br>The Deputy general Manager,<br>Power Grid Corporation of India<br>Ltd.   | Radhakrishna       |
| 61      | Misc 5415/2019<br>(OBJECTIONS) | 20-03-2021       | Gangamma<br>Vs<br>The Deputy General Manager,<br>The Power Grid corporation of<br>India Ltd   | R.K.Radhakrishna   |
| 62      | Misc 5416/2019<br>(OBJECTIONS) | 20-03-2021       | Akkalappa<br>Vs<br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd  | Radha Krishna R.K. |
| 63      | Misc 5417/2019<br>(OBJECTIONS) | 20-03-2021       | Venkatamma<br>Vs<br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd   | R.K.Radhakrishna   |
| 64      | Misc 5418/2019<br>(OBJECTIONS) | 20-03-2021       | Obaleshappa.S.<br>Vs<br>The General Manager, The<br>Power Grid Corporation of India<br>Ltd  | R.K.Radhakrishna   |
| 65      | Misc 5419/2019<br>(OBJECTIONS) | 20-03-2021       | Pradeep Kumar A<br>Vs<br>The deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd.                                   | R.K.Radhakrishna   |

**IV Addl. District and Sessions Court, Madhugiri**  
**Sri.TARAKESHWARGOUDA PATIL**  
**IV Addl. District And Session Judge, Madhugiri**  
**Cause List Date: 15-12-2020**

| <b>Sr. No.</b> | <b>Case Number</b>             | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>   |
|----------------|--------------------------------|-------------------------|--|-------------------|
| 66             | Misc 5420/2019<br>(OBJECTIONS) | 20-03-2021              | Pedda Reddy<br><b>Vs</b><br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd      | R.K.Radha Krishna |
| 67             | Misc 5421/2019<br>(OBJECTIONS) | 20-03-2021              | Lalunaik<br><b>Vs</b><br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd         | R.K.Radhakrishna  |
| 68             | Misc 5422/2019<br>(OBJECTIONS) | 20-03-2021              | Erachennappa<br><b>Vs</b><br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd.    | R.K.Radhakrishna  |
| 69             | Misc 5423/2019<br>(OBJECTIONS) | 20-03-2021              | Adamma<br><b>Vs</b><br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd           | Radhakrishna R.K  |
| 70             | Misc 5424/2019<br>(OBJECTIONS) | 20-03-2021              | Bajjinaik<br><b>Vs</b><br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd        | R.K.Radhakrishna  |
| 71             | Misc 5425/2019<br>(OBJECTIONS) | 20-03-2021              | Ramakrishna Naik<br><b>Vs</b><br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd | Radhakrishna R.K  |
| 72             | Misc 5426/2019<br>(OBJECTIONS) | 20-03-2021              | Savalamma<br><b>Vs</b><br>The Deputy General Manager,<br>The Power Grid Corporation of<br>India Ltd        | R.K.Radhakrishna  |
| 73             | Misc 5427/2019<br>(OBJECTIONS) | 20-03-2021              | Narasappa<br><b>Vs</b><br>Deputy General Manager, The<br>Power Grid Corporation of India<br>Ltd,           | R.K.Radhakrishna  |
| 74             | Misc 5443/2019<br>(OBJECTIONS) | 20-03-2021              | D.Hanumantharayappa<br><b>Vs</b><br>M/s Power Grid Corporation of<br>India Ltd.                            | T.Rajanna         |
| 75             | Misc 5471/2019<br>(OBJECTIONS) | 20-03-2021              | Chikkanna<br><b>Vs</b><br>The Chief Manager The Power<br>Grid Corporation of India ltd.                    | Devaraj           |
| 76             | Misc 5472/2019<br>(OBJECTIONS) | 20-03-2021              | Chikkathimanna<br><b>Vs</b><br>The Chief Manager, The Power<br>Grid Corporation of India Ltd               | Devaraj           |

IV Addl. District and Sessions Court, Madhugiri  
Sri.TARAKESHWARGOUDA PATIL  
IV Addl. District And Session Judge, Madhugiri  
Cause List Date: 15-12-2020

| Sr. No. | Case Number                    | Timing/Next Date | Party Name  | Advocate     |
|---------|--------------------------------|------------------|---|--------------|
| 77      | Misc 5473/2019<br>(OBJECTIONS) | 20-03-2021       | Hanumakka<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd    | Devaraj      |
| 78      | Misc 5474/2019<br>(OBJECTIONS) | 20-03-2021       | Giriappa<br>Vs<br>The Chief Manager, The Power<br>grid Corporation of India Ltd.    | T.Devaraj    |
| 79      | Misc 5475/2019<br>(OBJECTIONS) | 20-03-2021       | Mallamma<br>Vs<br>The chief Manager, The Power<br>Grid Corporation of India Ltd.    | T.Devaraj    |
| 80      | Misc 5476/2019<br>(OBJECTIONS) | 20-03-2021       | Bettanna<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd.    | T.Devaraj    |
| 81      | Misc 5477/2019<br>(OBJECTIONS) | 20-03-2021       | Eranna<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd.      | T.Devaraj    |
| 82      | Misc 5478/2019<br>(OBJECTIONS) | 20-03-2021       | manjunatha<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd.  | T.Devaraj    |
| 83      | Misc 5479/2019<br>(OBJECTIONS) | 20-03-2021       | Hanumakka<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd.   | T.Devaraj    |
| 84      | Misc 5480/2019<br>(OBJECTIONS) | 20-03-2021       | Bettanna<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd.    | T.Devaraj    |
| 85      | Misc 5481/2019<br>(OBJECTIONS) | 20-03-2021       | Gangamma<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd.    | T.Devaraj    |
| 86      | Misc 5482/2019<br>(OBJECTIONS) | 20-03-2021       | Ramanjanappa<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd | Devaraj      |
| 87      | Misc 5483/2019<br>(OBJECTIONS) | 20-03-2021       | Dasappa<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd      | Devaraj      |
| 88      | Misc 5485/2019<br>(OBJECTIONS) | 20-03-2021       | Sakamma<br>Vs<br>The Chief Manager, The Power<br>Grid Corporation of India Ltd      | Nagabhushana |
| 89      | Misc 5533/2019<br>(OBJECTIONS) | 20-03-2021       | Annapoorna<br>Vs<br>The Superintendent Engineer ,<br>KPTCL ,                        | Obalesha     |

IV Addl. District and Sessions Court, Madhugiri  
Sri.TARAKESHWARGOUDA PATIL  
IV Addl. District And Session Judge, Madhugiri  
Cause List Date: 15-12-2020

| Sr. No. | Case Number                 | Timing/Next Date | Party Name   | Advocate |
|---------|-----------------------------|------------------|--|----------|
| 90      | Misc 5598/2019<br>(ENQUIRY) | 20-03-2021       | Jayamma<br>Vs<br>The Manager, The Power Grid<br>Corporation of India Ltd | Girish   |



IV Addl. District and Sessions Court, Madhugiri  
 Sri.TARAKESHWARGOUDA PATIL  
 IV Addl. District And Session Judge, Madhugiri  
 Cause List Date: 15-12-2020

| Sr. No.                    | Case Number                                    | Timing/Next Date | Party Name  | Advocate          |
|----------------------------|--|------------------|---|-------------------|
| <b>11.00 AM to 02.00PM</b> |  |                  |   |                   |
| 1                          | SC 5022/2018<br>(EVIDENCE)                     |                  | Madhugiri P.S.<br><b>Vs</b><br>Lakshamma @ Lachi                                  | P.P               |
| 2                          | SC 5035/2018<br>(EVIDENCE)                     |                  | State by Medigeshi Police<br>Station<br><b>Vs</b><br>Narasimhamurthy              | Public Posecutor  |
| 3                          | SC 5005/2019<br>(EVIDENCE)                     |                  | State by Madhugiri Police<br>Station<br><b>Vs</b><br>Umesha                       | Public prosecutor |
| 4                          | SC 5007/2020<br>(EVIDENCE)                     |                  | State by Koratagere Police<br>Station<br><b>Vs</b><br>Lingaraju                   | Public Prosecutor |
| 5                          | SC 5013/2020<br>(EVIDENCE)                     |                  | State by Madhugiri Police<br>Station<br><b>Vs</b><br>Gangaraju                    | Public Prosecutor |
| 6                          | CRL.R.P. 5012/2018<br>(ARGUMENTS)<br>IA/1/2018 |                  | K.Giriraju<br><b>Vs</b><br>Smt. Kamamma   | P.R.Pandurangappa |
| 7                          | SC 5018/2020<br>(APPEARANCE OF<br>ACCUSED)     |                  | State by Badavanahalli Police<br>Station<br><b>Vs</b><br>Venkatesha B.L.          | Public Prosecutor |
| 8                          | SC 5006/2020<br>(NBW)                          |                  | Y.N.Hosakote Police Station<br><b>Vs</b><br>Hanumantharaya                        | Public Prosecutor |
| 9                          | SC 5008/2018<br>(FRAMING OF CHARGE<br>OR PLEA) |                  | Thirumani P.S.<br><b>Vs</b><br>Srinivasa @ Kote Srinivasulu @<br>Kote Seena       | Public Prosecutor |
| 10                         | SC 5026/2020<br>(FRAMING OF CHARGE<br>OR PLEA) |                  | State by Kodigenahalli Police<br>Station<br><b>Vs</b><br>Shridharachar @ Sridhar  | Public Prosecutor |
| 11                         | SC 5001/2020<br>(HBC)                          |                  | State by thirumani police station<br><b>Vs</b><br>Shrinivasalu @Kote shrinivasalu | Public prosecutor |
| 12                         | CrI.Misc. 5055/2020<br>(Warrant)               |                  | Sumoto by Court<br><b>Vs</b><br>A.V.Chandrappa                                    | Sumoto by Court   |
| 13                         | CrI.Misc. 5056/2020<br>(Warrant)               |                  | Sumoto by court<br><b>Vs</b><br>Lokesh  | Sumoto by court   |

Pr.L.Sr.Civil Judge and JMFC, Madhugiri  
Smt.Pallavi R  
PrI Sr. Civil Judge , Madhugiri  
Cause List Date: 15-12-2020

| Sr. No.                    | Case Number  | Timing/Next Date | Party Name  | Advocate                                 |
|----------------------------|--|------------------|---|--|
| <b>02.45 AM to 05.45PM</b> |  |                  |   |  |
| 1                          | R.A. 5/2020<br>(NOTICE)                                |                  | Venkatappa<br><b>Vs</b><br>Chikkathimmaiah                                | G Srinivasa Reddy                        |
| 2                          | R.A. 33/2020<br>(NOTICE)<br>IA/1/2020<br>IA/2/2020     |                  | Hanumaiah<br><b>Vs</b><br>M.C. Harshavardhana                             | Hanumantha Reddy                         |
| 3                          | M.C. 107/2020<br>(JUDGMENTS)                           |                  | Ranganatha N<br><b>Vs</b><br>Nil  | D.Shivanna                               |
| 4                          | O.S. 35/2012<br>(SETTLEMENT)                           |                  | Niranjan.K.S<br><b>Vs</b><br>K.S.Shivaprasad                              | B.H.Panchaksharaiah<br>S.Raghunathareddy |
| 5                          | O.S. 47/2014<br>(AWAIT REPORT)                         |                  | Gangadharaiah<br><b>Vs</b><br>N.Prakash                                   | T Krishnamurthy                          |
| 6                          | M.V.C. 57/2015<br>(Referred to Lok-<br>Adalath)        |                  | T.C. Ranganatha<br><b>Vs</b><br>Veeranna                                  | P.R. Narayan Gowda                       |
| 7                          | O.S. 51/2015<br>(AMENDMENT)                            |                  | M.N.Chandrashekar<br><b>Vs</b><br>J.H.Shivaramareddy                      | P.N.NageReddy                            |
| 8                          | M.V.C. 1391/2015<br>(OBJECTIONS)                       |                  | Savitha<br><b>Vs</b><br>Husain sab  | Nagarajaiah                              |
| 9                          | EX 11/2017<br>(For Payment)                            |                  | Siddamma<br><b>Vs</b><br>The Mnager                                       |  |
| 10                         | R.A. 45/2017<br>(SETTLEMENT)<br>IA/2/2017<br>IA/1/2017 |                  | Lakshminarasamma<br><b>Vs</b><br>S.A. Laxman Rao                          | Bhaskar Reddy S                          |
| 11                         | M.V.C. 1333/2017<br>(SETTLEMENT)                       |                  | Shivalingaiah<br><b>Vs</b><br>Sureshbabu K                                | Nagarajaiah                              |
| 12                         | EX 39/2018<br>(STEPS)                                  |                  | Thimmaraju<br><b>Vs</b><br>Mylarappa                                      | D.S. Ramanjanaiah                        |
| 13                         | EX 67/2018<br>(STEPS)                                  |                  | Khathumbi<br><b>Vs</b><br>Krishnamurthy                                   | A.M. Krishnamurthy                       |
| 14                         | EX 29/2019<br>(ATTACHMENT<br>WARRANT)                  |                  | The Oriental Insurance Co., Ltd.,<br><b>Vs</b><br>P.C. Lakshminarayanappa | B.A. Annapurna Devi                      |
| 15                         | M.C. 113/2019<br>(AWAIT MEDIATION<br>REPORT)           |                  | Manjunatha M.K.<br><b>Vs</b><br>Ramya M.J.                                | Srirangaraju N                           |

**Pri.Sr.Civil Judge and JMFC, Madhugiri**  
**Smt.Pallavi R**  
**Pri Sr. Civil Judge , Madhugiri**  
**Cause List Date: 15-12-2020**

| <b>Sr. No.</b>             | <b>Case Number</b>                                   | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>         |
|----------------------------|--|-------------------------|---|-------------------------|
| 16                         | M.V.C. 1476/2019<br>(WRITTEN<br>STATEMENT)           |                         | Prasad.M.R<br><b>Vs</b><br>Naveenkumar.K                                  | Veerupakshaiah.S.S      |
| 17                         | O.S. 15/2020<br>(SETTLEMENT)<br>IA/1/2020            |                         | Susheelamma<br><b>Vs</b><br>Narasamma                                     | T.D. Mohammed Adil      |
| 18                         | O.S. 113/2020<br>(WRITTEN<br>STATEMENT)              |                         | Siddagangamma<br><b>Vs</b><br>Siddagangamma                               | B.C. Shivakumar         |
| 19                         | O.S. 129/2020<br>(STEPS)<br>IA/1/2020                |                         | Hanumantharayappa<br><b>Vs</b><br>Rangamma                                | S. N.<br>Hanumantharaju |
| 20                         | O.S. 153/2020<br>(PF/CF)<br>IA/1/2020<br>IA/2/2020   |                         | Anasuyamma<br><b>Vs</b><br>Lakshamma                                      | K.C.Rajanna             |
| <b>11.00 AM to 02.00PM</b> |  |                         |   |                         |
| 21                         | O.S. 133/2019<br>(HEARING)                           |                         | Viyayamma<br><b>Vs</b><br>Munirangaiah                                    | G.B.Halappa             |
| 22                         | O.S. 37/2015<br>(EVIDENCE)                           |                         | T.N.Jayamma<br><b>Vs</b><br>Vrushabaraju                                  | G.B.Halappa             |
| 23                         | O.S. 37/2016<br>(EVIDENCE)<br>IA/1/2016              |                         | M.K. Rameshbabu<br><b>Vs</b><br>Subramanya Raju                           | M.C. Kyathappa          |
| 24                         | O.S. 99/2018<br>(EVIDENCE)                           |                         | Kaveri Grameena Bank<br><b>Vs</b><br>Ganganarasaiah @<br>Ganganarasappa   | S.Raghunatha Reddy      |
| 25                         | R.A. 73/2018<br>(EVIDENCE)<br>IA/1/2018<br>IA/2/2018 |                         | Gopakka<br><b>Vs</b><br>Maradi Rangappa                                   | N. Narasimharaj         |
| 26                         | O.S. 117/2018<br>(EVIDENCE)                          |                         | Kaveri Grameena Bank,<br><b>Vs</b><br>H.D.Rajanna                         | S.Raghunatha reddy      |
| <b>DEFN EVIDENCE</b>       |  |                         |   |                         |
| 27                         | O.S. 51/2013<br>(EVIDENCE)                           |                         | D.N.Savithri<br><b>Vs</b><br>Sanjeevamma                                  | GSR                     |
| 28                         | M.V.C. 127/2014<br>(EVIDENCE)                        |                         | Mangamma<br><b>Vs</b><br>M.K. Travels, Anjanadri<br>Complex, Immadihalli, | M.S.A.                  |

**Prl.Sr.Civil Judge and JMFC, Madhugiri**  
**Smt.Pallavi R**  
**Prl Sr. Civil Judge , Madhugiri**  
**Cause List Date: 15-12-2020**

| <b>Sr. No.</b>  | <b>Case Number</b>                                   | <b>Timing/Next Date</b> | <b>Party Name</b>                                       | <b>Advocate</b>         |
|---|--|-------------------------|---|-------------------------|
| 29  | L.A.C. 1/2016<br>(EVIDENCE)                          |                         | Asst. Commissioner Acquisition<br><b>Vs</b><br>Mangamma |                         |
| <b>PLNTF EVIDENCE</b>                                   |  |                         |   |                         |
| 30  | O.S. 15/2017<br>(EVIDENCE)                           |                         | Thimmaiah<br><b>Vs</b><br>Pakeer Naika                  | Prakash S               |
| 31  | O.S. 95/2017<br>(EVIDENCE)<br>IA/1/2017              |                         | Ranganathaiah<br><b>Vs</b><br>Mudlagiriyyappa           | B.H.<br>Panchaksharaiah |
| 32  | O.S. 67/2018<br>(EVIDENCE)<br>IA/1/2018<br>IA/2/2018 |                         | Sarojamma<br><b>Vs</b><br>Maruthinaika                  | Raghavendra.Y           |
| 33  | M.C. 35/2019<br>(EVIDENCE)                           |                         | Somaraju<br><b>Vs</b><br>Sridevi                        | Gangadharaiah           |
| 34  | M.C. 17/2020<br>(EVIDENCE)                           |                         | Lingaraju<br><b>Vs</b><br>Shilpa                        | Meenakshi N.            |
| <b>ARGUMENTS BY ADV. PLFFS.</b>                         |  |                         |   |                         |
| 35  | R.A. 59/2018<br>(ARGUMENTS)                          |                         | Vasudevarao<br><b>Vs</b><br>M.Ramabahi                  | P.Dattathreya           |
| <b>FURTHER ARGUMENTS</b>                                |  |                         |   |                         |
| 36  | M.A. 9/2019<br>(ARGUMENTS)<br>IA/1/2019              |                         | Bheemanna<br><b>Vs</b><br>Hanumantharayappa             | S. Bhaskar Reddy        |
| 37  | O.S. 71/2013<br>(TO HEAR ON I A)                     |                         | Siddamma<br><b>Vs</b><br>Shivakumar                     | S. Raghunathareddy      |
| 38  | M.C. 125/2019<br>(ENQUIRY)                           |                         | Sindu S.L.<br><b>Vs</b><br>Nil                          | R. Murulidhara          |
| 39  | M.C. 41/2020<br>(ENQUIRY)                            |                         | Krishnamurthy R.R.<br><b>Vs</b><br>Nil                  | Mohan Kumar H.R.        |
| <b>Cases listed below are adjourned due to Covid 19</b> |  |                         |   |                         |
| 40  | O.S. 11/2019<br>(STEPS)                              | 15-01-2021              | Kumari Bhumika S kumar<br><b>Vs</b><br>Mudamma          | Dattatreya P.           |
| 41  | FDP 15/2019<br>(OBJECTIONS)                          | 15-01-2021              | Nanjamma @ Manjamma<br><b>Vs</b><br>Dasegouda           | G.Srinivasa Reddy       |
| 42  | Misc 10/2019<br>(OBJECTIONS)<br>IA/1/2019            | 15-01-2021              | Savitramma<br><b>Vs</b><br>Sreerangappa                 | S.Girija Shankar        |



Prl.Sr.Civil Judge and JMFC, Madhugiri  
Smt.Pallavi R  
Prl Sr. Civil Judge , Madhugiri  
Cause List Date: 15-12-2020

| Sr. No. | Case Number                             | Timing/Next Date | Party Name                             | Advocate                |
|---------|---|------------------|--|-------------------------|
| 43      | FDP 20/2019<br>(STEPS)                  | 15-01-2021       | Bank of Baroda<br>Vs<br>T.H.Dilipkumar | B H Panchaksharaiah     |
| 44      | O.S. 31/2020<br>(STEPS)                 | 22-01-2021       | Bank of Baroda<br>Vs<br>Siddalingaiah  | B.H.<br>panchaksharaiah |
| 45      | O.S. 169/2020<br>(SUMMONS)<br>IA/1/2020 | 25-01-2021       | Nagarajaiah<br>Vs<br>Shivakumar        | H R Ramachandraiah      |

46. 11.00am to 2.00 pm  
Ce. 1330/14  
(Accord st O/S-313 FDP)

47 - CC. 40/18 27-01-2021  
(Fidom)

**Pri.Sr.Civil Judge and JMFC, Madhugri**  
**SRLSAGAR GURUGOUDA PATIL**  
**Addl Sr.Civil Judge, Madhugri**  
**Cause List Date: 15-12-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                                    | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>   |
|----------------|---|-------------------------|--|---|
| 1              | M.V.C. 56/2012<br>(SUMMONS)                           |                         | Basuvalingaiah<br><b>Vs</b><br>K.V.Govindarajulu           | M Shivanna<br><br>K M<br>Chandrashekaraiiah<br>B. H.<br>Panchaksharaiah |
| 2              | O.S. 96/2019<br>(SUMMONS)                             |                         | Bank of Baroda<br><b>Vs</b><br>P. Govindappa<br>Obalappa   | Nagarajaiah   |
| 3              | M.V.C. 201/2020<br>(NOTICE)                           |                         | <b>Vs</b><br>Madhu.B.R<br>Parvathamma                      | Nagarajaiah   |
| 4              | M.V.C. 203/2020<br>(NOTICE)                           |                         | <b>Vs</b><br>Madana.S.V<br>Kavitha                         | Nagarajaiah   |
| 5              | M.V.C. 205/2020<br>(NOTICE)                           |                         | <b>Vs</b><br>D.Maheshkumar<br>Ammajamma T. R.              | B. A. Puttarajaiah  |
| 6              | O.S. 126/2020<br>(NOTICE)<br>IA/1/2020                |                         | <b>Vs</b><br>Lakshmamma<br>Lakshmikantha J                 | P Dattathreya   |
| 7              | M.C. 94/2020<br>(NOTICE)                              |                         | <b>Vs</b><br>B T Meenakshi<br>Shashikumar                  | Manjunatha N.M.   |
| 8              | O.S. 80/2018<br>(HEARING)                             |                         | <b>Vs</b><br>H.Maruthi<br>Kadurappagari Nagaraju           | M. Mahesh   |
| 9              | M.A. 38/2019<br>(HEARING)<br>IA/1/2019                |                         | <b>Vs</b><br>Lakshminarasamma<br>Doddegowda                | P. Dattathreya  |
| 10             | R.A. 94/2016<br>(/0000)<br>(EVIDENCE)<br>IA/1/2016    |                         | <b>Vs</b><br>Madhugmalini @ Madhumala                      |   |
| 11             | P & SC 2/2016<br>(EVIDENCE)<br>IA/2/2016<br>IA/1/2016 |                         | Siddesh<br><b>Vs</b><br>Rajamma                            | T.D. Mahamed Adil   |
| 12             | O.S. 86/2016<br>(EVIDENCE)                            |                         | Ranganatha K.M.<br><b>Vs</b><br>Muddagangappa<br>Anjanappa | Narasegowda   |
| 13             | M.V.C. 344/2017<br>(EVIDENCE)                         |                         | <b>Vs</b><br>Hanumantharaju<br>Venkateshappa               |   |
| 14             | O.S. 42/2018<br>(EVIDENCE)<br>IA/2/2018               |                         | <b>Vs</b><br>Nagabhushan.J.N<br>Pushpalatha                | Ramanjanaiah  |
| 15             | M.V.C. 555/2019<br>(EVIDENCE)                         |                         | <b>Vs</b><br>Bhimanna                                      | L.Bharatha<br>Bhushana Reddy  |

Pr.Sr.Civil Judge and JMFC, Madhugiri  
 SRI.SAGAR GURUGOUDA PATHI.  
 Addl Sr.Civil Judge, Madhugiri  
 Cause List Date: 15-12-2020

Sr.No. Case No.

| Sr. No.               | Case Number                              | Timing/Next Date | Party Name   | Advocate                          |
|-----------------------|--|------------------|--|-----------------------------------|
| 16                    | M.C. 6/2020<br>(EVIDENCE)                |                  | Venkateshamurthy @ Venki<br><b>Vs</b><br>Sandhyarani A.                                      | M V Dayananda<br>Sagara           |
| 17                    | O.S. 12/2020<br>(EVIDENCE)               |                  | State bank of India<br><b>Vs</b><br>Dhanalakshmi   | B.H.<br>Panchakshraiah            |
| <b>PLNTF EVIDENCE</b> |  |                  |  |                                   |
| 18                    | O.S. 96/2017<br>(EVIDENCE)               |                  | B.P. Narayan<br><b>Vs</b><br>G.S. Raghavendra  | P. Dattathreya                    |
| 19                    | M.V.C. 1064/2019<br>(EVIDENCE)           |                  | Gangamma<br><b>Vs</b><br>Paritala Nadiminti  | Nagarajaiah                       |
| 20                    | R.A. 128/2015<br>(ARGUMENTS)             |                  | N. Sukumar<br><b>Vs</b><br>K.L. Ramachandra  | P. Dattathreya                    |
| 21                    | M.A. 24/2018<br>(ARGUMENTS)<br>IA/1/2018 |                  | Rukmini Bai<br><b>Vs</b><br>Town Municipal council   | M.R.Janardhanachar                |
| 22                    | O.S. 146/2020<br>(FIRST HEARING)         |                  | Sukanya<br><b>Vs</b><br>C.B.Yogish   | Dattathreya P                     |
| 23                    | R.A. 68/2012<br>(ARGUMENTS)              |                  | Nagarajaiah<br><b>Vs</b><br>Puttamma   | H.Kriishnamurthy                  |
| 24                    | R.A. 6/2014<br>(ARGUMENTS)               |                  | Hanumantharayappa<br><b>Vs</b><br>Obalamma   | A.M. Krishnamurthy<br>H.K.V.Reddy |
| 25                    | P and Sc 2/2018<br>(ARGUMENTS)           |                  | Lakshamma<br><b>Vs</b><br>Lakshamma  | G.P.Mallikarjunaiah               |
| 26                    | R.A. 30/2016<br>(JUDGEMENT)<br>IA/1/2016 |                  | B.Hampanna<br><b>Vs</b><br>B.Lingaiah  | SRR                               |
| 27                    | M.C. 72/2019<br>(JUDGEMENT)              |                  | Mangala<br><b>Vs</b><br>Mahadeshwara B   | M.N.Baburaju                      |
| 28                    | O.S. 42/2014<br>(AWAIT ORDERS)           |                  | PRAMILA @ PUTTEERAMMA<br><b>Vs</b><br>K ADINARAYANASETTY                                     | P. Dattathreya                    |
| 29                    | FDP 3/2015<br>(AWAIT REPORT)             |                  | Narasimhamurthy<br><b>Vs</b><br>Laksmimuddaiah dead by LRS<br>respondent No.2 and petitioner | Exparte<br>D.Shivanna             |
| 30                    | R.A. 70/2016<br>(STEPS)                  |                  | Girijamma<br><b>Vs</b><br>Doddaiiah  | A.M. Krishnamurthy                |

**Pri.Sr.Civil Judge and JMFC, Madhugiri**  
**SRLSAGAR GURUGOUDA PATIL**  
**Addl Sr.Civil Judge, Madhugiri**  
**Cause List Date: 15-12-2020**

| Sr. No. | Case Number   | Timing/Next Date | Party Name   | Advocate                |
|---------|---|------------------|--|-------------------------|
| 31      | FDP 2/2016<br>(TO HEAR ON I A)<br>IA/2/2016<br>IA/3/2016<br>IA/1/2016 |                  | Dalinarasimhaiah<br><b>Vs</b><br>Lakshminarasappa Dead by<br>L.Rs. L. Narasimhaiah         | D.V. Sheshadri          |
| 32      | FDP 2/2017<br>(OBJECTIONS)  |                  | Siddamallaiah dead by LRs<br>jayakumar<br><b>Vs</b><br>Doddaiiah Dead by LRs<br>Suvarnamma | H,Krishnamurthy         |
| 33      | EX 6/2018<br>(AWAIT ORDERS)   |                  | Venkateshappa @<br>Venkateshaiah<br><b>Vs</b><br>Shrirama General Insurance<br>Co., Ltd.,  | S.S. verupakshaiah      |
| 34      | EX 12/2018<br>(STEPS)   |                  | Rekha<br><b>Vs</b><br>B.C. Krishna Reddy   | R.S. Sudhakar           |
| 35      | M.A. 18/2018<br>(ENQUIRY)<br>IA/1/2018                                |                  | V.J.Hanumanthappa<br><b>Vs</b><br>K.Sreenivasa Reddy                                       |                         |
| 36      | M.V.C. 663/2018<br>(SETTLEMENT)                                       |                  | Manjunatha<br><b>Vs</b><br>Suwarna Buildcon Private<br>Limited                             | P.c.Krishna Reddy       |
| 37      | M.V.C. 1157/2018<br>(conciliation)                                    |                  | Radhamma<br><b>Vs</b><br>Bajaj Ware Housing Co.Pvt.,Ltd.,                                  | G.S.Verupakshaiah       |
| 38      | R.A. 48/2019<br>(ENQUIRY)<br>IA/1/2019<br>IA/2/2019                   |                  | Annapurna<br><b>Vs</b><br>Umesh  | B.B.Manjunatha          |
| 39      | O.S. 30/2020<br>(AMENDMENT)   |                  | Bank of Baroda<br><b>Vs</b><br>Rangashamanna   | B.H.<br>Panchaksharaiah |
| 40      | EX 18/2020<br>(STEPS)   |                  | The Oriental Insurance Co.Ltd<br><b>Vs</b><br>Eranna                                       | B.A.Annapurna Devi      |



IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUGRI.

Cause List Dt.15.12.2020

**Morning Session**

| Sl. No. | Case Nos.     | Hearing Date | Stage         | Parties Name                                    | Advocate Name |
|---------|---------------|--------------|---------------|---|---------------|
| 1       | O.S.286/2015  | 15.12.2020   | To hear       | Shivashankarappa V/s Nanjappa                   | MM/PDT        |
| 2       | OS.90/2020    | 15.12.2020   | To hear       | Kum. M.J. Prajathi V/s M.N. Jagadeesh           | BHP/TNR       |
| 3       | OS.27/2020    | 15.12.2020   | To hear       | Mahalingaiah V/s Rajashekar                     | GRM/GBH       |
| 4       | O.S. 331/2013 | 15.12.2020   | To hear       | Karthik K. Agencies V/s Nataraj                 | DVS/MVD       |
| 5       | OS.341/2017   | 15.12.2020   | To hear       | Chandrashekar V/s L. Govindappa                 | PCKR/BHP      |
| 6       | O.S.138/2013  | 15.12.2020   | D/E           | Lakshmi V/s M.N. Gangadharaiah                  | PCN/PDT       |
| 7       | OS.221/2013   | 15.12.2020   | P/E           | C. Nagaraju V/s Nagamma                         | PCKR/BRR      |
| 8       | O.S. 404/2019 | 15.12.2020   | D/E           | Mahalakshamma & Others V/s Eranna & another     | MM/PRP        |
| 9       | O.S. 537/2014 | 15.12.2020   | Cross of Pw-1 | D.C. Narayanappa V/s Alumelamma                 | MCK/GNN       |
| 10      | OS.142/2014   | 15.12.2020   | Cross of pw1  | Thipperudraiah V/s Govindappa                   | KSH/HR        |
| 11      | OS.372/2017   | 15.12.2020   | P/E           | Govindappa V/s Narasimhappa                     | HR/DVS        |
| 12      | OS.454/2017   | 15.12.2020   | P/E           | Parvathamma V/s Chikkamma                       | SCL/BHP       |
| 13      | OS.380/2015   | 15.12.2020   | P/E           | Rangalakshamma V/s Revanna                      | MVD/HSG       |
| 14      | OS.360/2017   | 15.12.2020   | P/E           | Kaveri Grameena Bank V/s Rangarayappa           | SBR/NR        |
| 15      | OS.87/2017    | 15.12.2020   | Cross of pw1  | M.S. Sateesh V/sKariyamma                       | KNJ/NR        |
| 16      | OS.347/2017   | 15.12.2020   | P/E           | Kaveri Grameena Bank V/s Thimmaiah              | VRR/MRJ       |
| 17      | OS.389/2017   | 15.12.2020   | P/E           | Parvathamma V/s Venkatarama Reddy               | RSS/VRR       |
| 18      | OS.390/2015   | 15.12.2020   | F/c/pw1       | Chandamma V/s Venkatamma                        | RE/RSK        |
| 19      | OS.756/2015   | 15.12.2020   | Cross of pw1  | B.P. Kamaiah V/s Badavanahalli Gramapanchayathi | GBH/TNT       |
| 20      | OS.358/2015   | 15.12.2020   | P/E           | Aswathamma V/s Venkatamma                       | KCN/HKV       |

**Afternoon Session**

|    |              |            |         |                                |          |
|----|--------------|------------|---------|--------------------------------|----------|
| 21 | FDP 5/2015   | 15.12.2020 | To hear | Puttamma V/s Kanimakka         | GBH/TD   |
| 22 | FDP 10/2012  | 15.12.2020 | To hear | Jeevitha V/s Ramakka           | PCKR/PRP |
| 23 | OS.171/2020  | 15.12.2020 | To hear | Mohankumar V/s Rajappa         | HVM/Exp. |
| 24 | OS.190/2020  | 15.12.2020 | To hear | Krishnappa V/s Murarakka       | MVD      |
| 25 | O.S.443/2018 | 15.12.2020 | To hear | Manjulaprasad V/s M.S. Nagaraj | PCKR/PDT |
| 26 | O.S 456/2018 | 15.12.2020 | To hear | M.L. Eswaralah V/s Sanjeevaiah | GBM/HKV  |

|    |               |            |               |  |                 |
|----|---------------|------------|---------------|--|-----------------|
| 27 | O.S. 419/2017 | 15.12.2020 | To hear       | Hanumantharayappa V/s Rangaraju                | VRR/RM/PCKR     |
| 28 | O.S. 161/2015 | 15.12.2020 | To hear       | Renuka V/s Manjula                             | NNR/MRJ         |
| 29 | O.S. 85/2015  | 15.12.2020 | To hear       | A. Vijayakumar V/s Balu & Others               | RSS/KSS         |
| 30 | O.S. 63/2012  | 15.12.2020 | Arguments     | Thimmakka V/s Rangamma                         | HSG/PDT         |
| 31 | O.S. 123/2014 | 15.12.2020 | F/C/pw1       | Seenappa V/s Ranganna & others                 | PCKR/MVD        |
| 32 | O.S. 114/2014 | 15.12.2020 | Cross of Pw-1 | Jayalakshmi V/s The state of Karnataka         | BRR/AGP/HK<br>V |
| 33 | O.S. 111/2014 | 15.12.2020 | Cross of DW-1 | M.P. Chandrashekaraiiah V/s State of Karnataka | RSK/AGP         |
| 34 | O.S. 94/2014  | 15.12.2020 | F/P/E         | M.R. Govindareddy V/s M. Anjinappa             | SBR/GK          |
| 35 | O.S. 132/2015 | 15.12.2020 | Cross of Pw-1 | Nagamma V/s Srirangappa                        | BHP/SBR         |
| 36 | O.S. 55/2014  | 15.12.2020 | Cross of Pw-2 | Adilakshamma V/s Nagaraju                      | BRR/SBR         |
| 37 | O.S. 273/2013 | 15.12.2020 | F/P/E         | Rangappa V/s YogeshYadhav kumar                | BKR/HVM         |
| 38 | O.S. 130/2012 | 15.12.2020 | F/C/Pw-1      | Ranganath V/s Kenchanna                        | RHN/PCN         |
| 39 | O.S. 37/2012  | 15.12.2020 | F/D/E         | Ramaiah V/s Sarasamma                          | TD/RA           |
| 40 | O.S. 167/2011 | 15.12.2020 | F/D/E         | Siddalah V/s Chikkanna                         | TD/PDT          |

Thanking you.

Sd/-  
Pri. Civil Judge and JMFC, Madhugiri

Addl. Civil Judge and JMFC, Madhugiri  
Smt.Kavyashree M  
Addl Civil Judge and JMFC, Madhugiri  
Cause List Date: 15-12-2020

| Sr. No.                    | Case Number   | Timing/Next Date | Party Name  | Advocate                              |
|----------------------------|---|------------------|---|---------------------------------------|
| <b>02.45 AM to 05.45PM</b> |   |                  |   |                                       |
| 1                          | O.S. 232/2007<br>(NOTICE)                           |                  | Sarojamma<br><b>Vs</b><br>Chandrakala   | S.A.Shyamanath<br>T.Devaraj           |
| 2                          | O.S. 207/2014<br>(NOTICE)                           |                  | APMC Ltd., Madhugiri Taluk<br><b>Vs</b><br>Messers Dalmiya Cements<br>Bharath Ltd., | P.C. Krishna reddy                    |
| 3                          | O.S. 597/2014<br>(NOTICE)                           |                  | Khurshid Umnisa<br><b>Vs</b><br>Noolulla  | M. Mahesh                             |
| 4                          | O.S. 234/2015<br>(NOTICE)<br>IA/2/2015<br>IA/1/2015 |                  | Thippechowdaiah<br><b>Vs</b><br>Puttamma  | B.R.Ashwathanarayanareddy<br>Mahesh M |
| 5                          | O.S. 323/2015<br>(NOTICE)<br>IA/2/2015<br>IA/1/2015 |                  | Nagaraju<br><b>Vs</b><br>Mohamed wazid@Inthiyaz<br>Ahamed                           | Nagarajiah<br>Mahamed Adil T D        |
| 6                          | O.S. 243/2017<br>(NOTICE)                           |                  | V Veeranna<br><b>Vs</b><br>Ranga  |                                       |
| 7                          | O.S. 77/2018<br>(NOTICE)<br>IA/1/2018               |                  | Bhootheraya<br><b>Vs</b><br>Muthanna  | M, Shivanna                           |
| 8                          | O.S. 381/2018<br>(NOTICE)                           |                  | Chowdappa<br><b>Vs</b><br>Panchayath Development Officer                            | Narasegowda                           |
| 9                          | O.S. 104/2001<br>(OBJECTIONS)                       |                  | Thimmaiah<br><b>Vs</b><br>S.A. Thimmaiah  | H K Venkatarama reddy<br>Swanabike    |
| 10                         | O.S. 121/2008<br>(STEPS)                            |                  | Thimmaraju<br><b>Vs</b><br>Karethimmaiah  | B.R.Ramakrishna<br>M.V.Dayanandasagar |
| 11                         | O.S. 243/2011<br>(AWAIT REPORT)                     |                  | Ramarddy<br><b>Vs</b><br>Siddareddy   | S.N.Nagabhushan<br>Krishnareddy P C   |
| 12                         | O.S. 450/2011<br>(TO HEAR)                          |                  | kamakshamma<br><b>Vs</b><br>Shivaramu @ Shivaramaiah                                | D.S. Ramanjineya<br>Dattathereya P    |
| 13                         | O.S. 185/2013<br>(SETTLEMENT)                       |                  | Nagabhushana<br><b>Vs</b><br>Naganna  | Krishnareddy P C<br>Gopalakrishna     |
| 14                         | O.S. 144/2015<br>(TO HEAR)<br>IA/1/2015             |                  | D.C. Lakshminarasimha<br><b>Vs</b><br>C. Narayanappa                                | M. Mahesh                             |
| <b>11.00 AM to 02.00PM</b> |   |                  |   |                                       |
| 15                         | O.S. 466/2010<br>(EVIDENCE)                         |                  | Channappa<br><b>Vs</b><br>Narasimhamurthy   | B.R.Ramakrishna<br>H.K.V.Reddy        |



Addl. Civil Judge and JMFC, Madhugiri  
Smt.Kavyashree M  
Addl Civil Judge and JMFC, Madhugiri  
Cause List Date: 15-12-2020

| Sr. No.                        | Case Number                              | Timing/Next Date | Party Name  | Advocate                                 |
|--------------------------------|--|------------------|---|--|
| 16                             | O.S. 99/2012<br>(EVIDENCE)               |                  | Nataraju<br>Vs<br>Thimmaka                        | D.S.Ramanjenaiah                         |
| 17                             | O.S. 13/2014<br>(EVIDENCE)               |                  | B.N. Sharadamma<br>Vs<br>K.T. Venkata Reddy       | Shantha Kumar K V                        |
| 18                             | O.S. 121/2014<br>(EVIDENCE)              |                  | T.S.Siddeshwara<br>Vs<br>N. Gayathri              | Raghunatha Reddy S<br>Raghunatha Reddy S |
| 19                             | O.S. 370/2015<br>(EVIDENCE)<br>IA/1/2015 |                  | Samiulla Sbarif<br>Vs<br>Abdul azeez              | Anand R<br>P.Dattathreya                 |
| 20                             | O.S. 260/2017<br>(EVIDENCE)              |                  | R.N. Aswathanarayana<br>Vs<br>J. Umadevi          | G.V.J Hanumantharayappa                  |
| 21                             | O.S. 249/2018<br>(EVIDENCE)              |                  | Rangaraju. R.<br>Vs<br>Lakshamma                  | G.S. Sreenivasarao                       |
| 22                             | O.S. 278/2018<br>(EVIDENCE)<br>IA/1/2018 |                  | Manjunatha<br>Vs<br>D.K. Naganna                  | Ranganatha E.                            |
| <b>CROSS EXAMINATION OF PW</b> |  |                  |   |  |
| 23                             | O.S. 258/2013<br>(EVIDENCE)              |                  | Marakka<br>Vs<br>Ramadasappa                      | Dattathreya P<br>Devaraju                |
| <b>DEFN EVIDENCE</b>           |  |                  |   |  |
| 24                             | O.S. 399/2009<br>(EVIDENCE)              |                  | Lalithamma<br>Vs<br>Puttarangappa                 | P N Nagireddy<br>S A Syamanath           |
| <b>PLNTF EVIDENCE</b>          |  |                  |   |  |
| 25                             | O.S. 328/2015<br>(EVIDENCE)              |                  | M.Gangadhar<br>Vs<br>Lingamma                     | B.R.Ramakrishna.                         |
| 26                             | O.S. 303/2009<br>(ARGUMENTS)             |                  | M.P.Kathyaini<br>Vs<br>Parvathamma                | Shantha Kumar K V                        |
| 27                             | O.S. 72/2014<br>(EVIDENCE)               |                  | H.N. Chennigarama<br>Vs<br>N. Raghu -Don          | Mahesh M<br>sha                          |
| 28                             | O.S. 114/2015<br>(ORDERS)                |                  | Anjinappa<br>Vs<br>R. Govindarajulu @ Govindaraju | Krishnareddy P C<br>P. Dattatreya        |



**Addl. Civil Judge and JMFC, Madhugiri**  
**Smt. Kavyashree M**  
**Addl Civil Judge and JMFC, Madhugiri**  
**Cause List Date: 15-12-2020**

| <b>Sr. No.</b>             | <b>Case Number</b>                           | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>        |
|----------------------------|--|-------------------------|---|------------------------|
| <b>02.45 AM to 05.45PM</b> |  |                         |   |                        |
| 1                          | Cri.Misc. 69/2020<br>(ORDERS)                |                         | Lingareddy Nanjappa<br><b>Vs</b><br>The Deputy Tahasildar   | Ramesh T               |
| 2                          | Cri.Misc. 106/2020<br>(ORDERS)               |                         | Sakamma<br><b>Vs</b><br>The Chief Officer                   | V Raghunatha Reddy     |
| 3                          | C.C. 1285/2019<br>(APPEARANCE OF<br>ACCUSED) |                         | Medigeshi<br><b>Vs</b><br>Nagendra                          | APP                    |
| 4                          | P.C.R. 38/2019<br>(AWAIT REPORT)             |                         | Mahalakshamma<br><b>Vs</b><br>Ranganna                      | M Mahesh               |
| 5                          | P.C.R. 45/2020<br>(N.B.W.)                   |                         | G Shankar Rao<br><b>Vs</b><br>Naveen Kumar Rao              | H V Manjunatha         |
| 6                          | P.C.R. 49/2020<br>(Sworn statement)          |                         | T R Rangareddy<br><b>Vs</b><br>Rajesh B R                   | M Mahesh               |
| <b>11.00 AM to 02.00PM</b> |  |                         |   |                        |
| 7                          | C.C. 1214/2015<br>(EVIDENCE)                 |                         | Madhugiri P s<br><b>Vs</b><br>Rajeshaa                      | APP                    |
| 8                          | Cri.Misc. 60/2016<br>(EVIDENCE)              |                         | N.Vasanthkumari<br><b>Vs</b><br>Manjunatha                  |                        |
| 9                          | C.C. 1140/2017<br>(EVIDENCE)                 |                         | Madhugiri ps<br><b>Vs</b><br>Pavankumar                     |                        |
| 10                         | C.C. 1718/2017<br>(EVIDENCE)                 |                         | Muthurayappa<br><b>Vs</b><br>Ranganatha V.K                 | Babhuraju. M.N         |
| 11                         | C.C. 834/2018<br>(EVIDENCE)                  |                         | Excise Police<br><b>Vs</b><br>Puttalingappa                 | APP                    |
| 12                         | C.C. 1134/2018<br>(EVIDENCE)                 |                         | Excise police<br><b>Vs</b><br>Manikanta swamy               | APP                    |
| 13                         | C.C. 342/2019<br>(EVIDENCE)                  |                         | Niranjanbabu<br><b>Vs</b><br>Lalitha K N                    | L.<br>Bharathabhushana |
| 14                         | C.C. 589/2019<br>(EVIDENCE)                  |                         | Medigeshi Police Station<br><b>Vs</b><br>Ramangouda Biradar | APP                    |

Addl. Civil Judge and JMFC, Madhugiri  
Smt.Kavyashree M  
Addl Civil Judge and JMFC, Madhugiri  
Cause List Date: 15-12-2020

| Sr. No.   | Case Number                                     | Timing/Next Date | Party Name  | Advocate                  |
|---|---|------------------|---|---------------------------|
| 15  | C.C. 636/2019<br>(EVIDENCE)                     |                  | Sumithra G S<br>Vs<br>Jagadish K P                              | APP                       |
| <b>Cases listed below are adjourned due to Covid 19</b> |   |                  |   |                           |
| 16  | Cri.Misc. 83/2020<br>(OBJECTIONS)               | 02-01-2021       | Shobha<br>Vs<br>Srinivas  | T Krishnamurthy           |
| 17  | P.C.R. 61/2020<br>(Sworn statement)             | 12-01-2021       | The Manager<br>Vs<br>Mudduraju G.H.                             | R.S. Sudhakar             |
| 18  | P.C.R. 81/2020<br>(Sworn statement)             | 18-01-2021       | S B Rangarajiah<br>Vs<br>Papiraiiah                             | P Dattathreya             |
| 19  | Cri.Misc. 171/2016<br>(SUMMONS)                 | 19-01-2021       | T.A.Hanumantharayappa<br>Vs<br>Tahsildar                        |                           |
| 20  | Cri.Misc. 115/2020<br>(SUMMONS)                 | 20-01-2021       | Dywarappa<br>Vs<br>The Deputy Tahasildar                        | Rangantha E               |
| 21  | Cri.Misc. 116/2020<br>(SUMMONS)                 | 20-01-2021       | Hanumantharayappa<br>Vs<br>The Deputy Tahasildar                | N D<br>Lakshminarayanappa |
| 22  | C.C. 948/2020<br>(SUMMONS)                      | 24-01-2021       | Madhu Souhardha Pattina<br>Sahakari Niyamitha<br>Vs<br>Siddappa | R.S. Sudhakar             |
| 23  | Cri.Misc. 287/2017<br>(SETTLEMENT)<br>IA/1/2017 | 25-01-2021       | Shashikala<br>Vs<br>Narasegowda                                 | Bharath Bhushana .L       |
| 24  | C.C. 1035/2015<br>(N.B.W.)                      | 16-02-2021       | Madhugiri P s<br>Vs<br>Shivaraju                                |                           |
| 25  | C.C. 599/2016<br>(STEPS)                        | 16-02-2021       | Midigeshi p.s<br>Vs<br>Mahalingappa                             | APP                       |
| 26  | C.C. 1533/2017<br>(STEPS)                       | 17-02-2021       | Nagaraju K<br>Vs<br>Girish B.S.                                 | Manjunatha H V            |
| 27  | C.C. 1590/2017<br>(STEPS)                       | 17-02-2021       | Shivakumar<br>Vs<br>Subbareddy H. P                             | Pandurangappa P R         |
| 28  | C.C. 1893/2018<br>(N.B.W.)                      | 22-02-2021       | Madhugiri PS<br>Vs<br>Devaraju                                  | APP                       |
| 29  | C.C. 2176/2018<br>(N.B.W.)                      | 22-02-2021       | Medigeshi Police Station<br>Vs<br>Nagaraju                      | Ramaiah M H<br>APP        |

**Addl. Civil Judge and JMFC, Madhugiri**  
**Smt.Kavyashree M**  
**Addl Civil Judge and JMFC, Madhugiri**  
**Cause List Date: 15-12-2020**

| <b>Sr. No.</b> | <b>Case Number</b>          | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>   |
|----------------|-----------------------------|-------------------------|---|-------------------|
| 30             | C.C. 422/2019<br>(N.B.W.)   | 23-02-2021              | Kodigenahalli Police Station<br><b>Vs</b><br>Lalithamma                 | APP               |
| 31             | C.C. 553/2019<br>(N.B.W.)   | 23-02-2021              | Manjunatha<br><b>Vs</b><br>Chandrashekar                                | Thimmaraju H T    |
| 32             | C.C. 832/2019<br>(N.B.W.)   | 23-02-2021              | Madhugiri Police Station<br><b>Vs</b><br>Shivashankara Reddy            | APP               |
| 33             | C.C. 269/2020<br>(STEPS)    | 24-02-2021              | T R Rangareddy<br><b>Vs</b><br>Rajesha                                  | B Narasimhamurthy |
| 34             | C.C. 376/2020<br>(SUMMONS)  | 27-02-2021              | Tumkur District Co-operative<br>Central Bank<br><b>Vs</b><br>Kumar B H  | P C Krishna Reddy |
| 35             | C.C. 377/2020<br>(SUMMONS)  | 27-02-2021              | Tumakuru District Co-Operative<br>Central Bank<br><b>Vs</b><br>Shivamma | P C Krishna Reddy |
| 36             | C.C. 686/2020<br>(SUMMONS)  | 27-02-2021              | Kodigenahalli Police Station<br><b>Vs</b><br>Naveen Kumar D S           | APP               |
| 37             | C.C. 708/2020<br>(SUMMONS)  | 27-02-2021              | L. Kaantaraju<br><b>Vs</b><br>Ranganatha                                | APP               |
| 38             | C.C. 709/2020<br>(SUMMONS)  | 27-02-2021              | L. kaantaraju<br><b>Vs</b><br>Saleem                                    | APP               |
| 39             | C.C. 755/2020<br>(SUMMONS)  | 27-02-2021              | Madhugiri Police Station<br><b>Vs</b><br>Ranganatha                     | APP               |
| 40             | C.C. 758/2020<br>(SUMMONS)  | 27-02-2021              | Kodigenahalli Police Station<br><b>Vs</b><br>Srinivasa                  | APP               |
| 41             | C.C. 810/2020<br>(SUMMONS)  | 01-03-2021              | Madhugiri Police Station<br><b>Vs</b><br>Hanumantharayappa              | APP               |
| 42             | C.C. 1598/2020<br>(SUMMONS) | 01-03-2021              | Medigeshi Police Station<br><b>Vs</b><br>Arunkumar B                    | APP               |
| 43             | C.C. 1607/2020<br>(SUMMONS) | 01-03-2021              | Medigeshi Police Station<br><b>Vs</b><br>Rajeev                         | APP               |
| 44             | C.C. 1613/2020<br>(SUMMONS) | 01-03-2021              | Madhugiri Police Station<br><b>Vs</b><br>Eresh                          | APP               |

**Addl. Civil Judge and JMFC, Madhugiri**  
**Smt.Kavyashree M**  
**Addl Civil Judge and JMFC, Madhugiri**  
**Cause List Date: 15-12-2020**

| <b>Sr. No.</b> | <b>Case Number</b>       | <b>Timing/Next Date</b> | <b>Party Name</b>                           | <b>Advocate</b>                       |
|----------------|--------------------------|-------------------------|---|---------------------------------------|
| 45             | C.C. 48/2009<br>(NOTICE) | 28-12-2021              | K.N.Prahalad<br><b>Vs</b><br>T.H.Manjunatha | H.K.V.Reddy<br>M.V.Dayananda<br>sagar |